

**CS No.343/2016
DDA Vs. Naresh Kumar**

(Through V/C Cisco-Webex)

31.07.2020

At 11:25 AM to 11:30 AM


Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. K.D. Sharma, Ld. Counsel for the Appellant.

None for the respondent despite sending of Link.

It is submitted by the Ld. Counsel for the Appellant that the Hon'ble High Court of Delhi has been pleased to set aside the order dated 24.01.2020 vide order dated 27.07.2020.

In pursuant to the said order dated 27.07.2020 passed by the Hon'ble High Court of Delhi, be listed for R/E on 11.09.2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.


**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 31.07.2020**

**CS No.358/2016
ODA Vs. Ram Kishan**

(Through V/C Cisco-Webex)

31.07.2020

At 11:25 AM to 11:30 AM


Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. K.D. Sharma, Ld. Counsel for the Appellant.

None for the respondent despite sending of Link.

In the absence of the respondent, the matter is adjourned.

Be listed for final arguments on **11.09.2020**. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.


**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 31.07.2020**

**RC/ARC No.88/2019
Mukesh Goel Vs. Subedar Singh**

(Through V/C Cisco-Webex)

31.07.2020


At 11:30 AM to 12:00 Noon

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.
Sh. Roop Narain, Ld. Counsel for the petitioner.
Sh. Praveen Suri and Ms. Komal Chibbar, Ld. Counsel for
the respondent.

Arguments on leave to defend heard.

Submissions (if any) may be filed on the E-mail of the
Court within 10 days.

Be listed for orders on **17.08.2020**. A scanned copy of
order-sheet be sent to the Coordinator of Computer Branch for
uploading it on the website, as per procedure.


**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 31.07.2020**

RC/ARC No.92/2018
Dr. Renu Chandra Vs. The competent Official / Zonal Manager

(Through V/C Cisco-Webex)

31.07.2020

At 12:30 to 12:40 PM


Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

None for the petitioner despite sending of Link.

As per the Reader of the Court, no contact number / E-mail of the Ld. Counsel for the respondent has found on record.

The Ahlmad is again directed to re-check the records in this regard.

Be listed for arguments on the leave to defend application on **25.09.2020**. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 31.07.2020

**RC/ARC No.144/2019
Priyanshu Aggarwal Vs. Kishori Lal**

(Through V/C Cisco-Webex)

31.07.2020

At 12:00 Noon to 12:20 PM

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.


Petitioner no.1 in person alongwith Sh. Rajesh Gupta and
Sh. B P Gupta, Ld. Counsel for the petitioner.

Sh. Vishal Yadav, Ld. Counsel for the respondent.

Part arguments on leave to defend application heard.

Submissions (if any) may be filed on the E-mail of the
Court within 10 days.

Be listed for orders on 18.08.2020. A scanned copy of
order-sheet be sent to the Coordinator of Computer Branch for
uploading it on the website, as per procedure.


**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 31.07.2020**